## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

## LOK SABHA UNSTARRED QUESTION NO. 4126 TO BE ANSWERED ON 27.03.2017

## **Mandatory Aadhaar Card for availing School Facilities**

4126. SHRI DHANANJAY MAHADIK:

SHRIMATI SUPRIYA SULE:

SHRI SATAV RAJEEV:

SHRI KODIKUNNIL SURESH:

DR. J. JAYAVARDHAN:

SHRIMATI P.K. SREEMATHI TEACHER:

SHRI MUTHAMSETTI SRINIVASA RAO(AVANTHI):

SHRI C.N. JAYADEVAN:

DR. HEENA VIJAYKUMAR GAVIT:

KUNWAR BHARATENDRA:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of children who are availing mid-day meal from schools across the country;
- (b) whether the Government is planning to link the Aadhaar number with subsidy schemes related to school education, if so, the details thereof;
- (c) whether the Government is also going to make it mandatory for students availing benefits under the mid day meal scheme to furnish proof of possession of Aadhaar number or undergo the authentication;
- (d) if so, the details thereof and the aims and objectives behind the move;
- (e) whether the Government has set any time frame for this purpose; and
- (f) whether the Government has received any reports from States/UTs taking strong exception to the decision as it will adversely affect the said schemes?

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) : During 2015-16, 10.03 crore children studying in 11.50 lakh institutions availed midday-meal on school working days across the country.

- (b): Aadhaar is being used as an identifier in respect of following school education related schemes:
  - (i) Centrally Sponsored Scheme for providing quality education in Madrasa (SPQEM)
  - (ii) Mid-Day Meal Scheme (MDMS)
  - (iii) Sarva Shiksha Abhiyan (SSA)
  - (iv) Rashtriya Madhyamik Shiksha Abhiyan (RMSA)
  - (v) Inclusive Education for Disabled at Secondary Stage (IEDSS)
  - (vi) National Scheme of Incentive to Girls for Secondary Education (NSIGSE)
  - (vii) National Means-cum-Merit Scholarship Scheme (NMMSS)
- (c) to (f): Mid-day-meal scheme is covered under the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016. A notification has been published in the Gazette of India (Extraordinary) dated 28<sup>th</sup> February, 2017 which came into effect in all States and Union Territories except in the States of Assam, Meghalaya and the State of Jammu & Kashmir. As per the notification, the beneficiaries are required to furnish proof of possession of Aadhaar number or undergo Aadhaar authentification and if not enrolled for Aadhaar, shall have to apply for Aadhaar enrolment by 30<sup>th</sup> June, 2017. Provided that till the time Aadhaar is assigned to the individual, he/she shall be entitled for benefit subject to the production of the following identification documents, namely:
  - (i) If he or she has enrolled, his or her Aadhaar Enrolment Id slip; or
  - (ii) A copy of his or her application made for Aadhaar Enrolment and an undertaking by the parent or legal guardian that the child is not availing benefit from any other school and any one of the documents mentioned in the notification.

The use of Aadhaar as identity document for delivery of services or benefits or subsidies simplifies the Government delivery processes, brings in transparency and efficiency, and enables beneficiaries to get their entitlements directly to them in a convenient and seamless manner and Aadhaar obviates the need for producing multiple documents to prove one's identity.

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